

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 35

C.P. (IB)/1215(MB)2022

CORAM:
SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI.H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.03.2023**

NAME OF THE PARTIES: - **ENCORE ASSET RECONSTRUCTION
COMPANYPRIVATE LIMITED**
V/s
**D S Kulkarni & Company through its
partners Mr. Deepak S. Kulkarni and
Mrs. Hemanti D. Kulkarni**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 95(1) of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **08.06.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish